## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

### <u>APPEAL NO. 22 OF 2016 &</u> IA NOS. 55, 56, 57 & 115 OF 2016

Dated: 25<sup>th</sup> July, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

SunE Solar B.V.	B.V. Vs.			Appellant(s)
Delhi Electricity Regulatory Commiss		-		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Nishtha Chatur	vedi	
Counsel for the Respondent(s)	:	Mr. Sai Vinod for Mr. Nikhil Nayyar fo	or R-1	
		Mr. Buddy A. Ranga	anadha	an

Mr. Hasan Murtaza for R-2 & R-3

# <u>ORDER</u>

Learned counsel for the appellant is stated to be in some difficulty.

List the matter on 25.10.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt